

12.55 hrs.

## FOREST (CONSERVATION) BILL\*

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION AND IRRIGATION (SHRI BIRENDRA SINGH RAO): Sir, I beg to move for leave to introduce a Bill to provide for the conservation of forests and for matters connected therewith or ancillary or incidental thereto.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the conservation of forests and for matters connected therewith or ancillary or incidental thereto".

*The motion was adopted.*

SHRI BIRENDRA SINGH RAO: I introduce the Bill

12.56 hrs.

## STATEMENT RE: FOREST (CONSERVATION) ORDINANCE, 1980

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION AND IRRIGATION (SHRI BIRENDRA SINGH RAO): Sir, I beg to lay on the Table an explanatory statement (Hindi and English versions) giving reasons for immediate legislation by the Forest (Conservation) Ordinance, 1980.

12.56 hrs.

## COAL MINES LABOUR WELFARE FUND (AMENDMENT) BILL\*

THE MINISTER OF ENERGY (SHRI A. B. A. GHANI KHAN CHAUDHURI): Sir, I beg to move for leave to introduce a Bill further

to amend the Coal Mines Labour Welfare Fund Act, 1947.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Coal Mines Labour Welfare Fund Act, 1947."

Those in favour will please say 'Aye'.

SEVERAL HON. MEMBERS: 'Aye',

MR. SPEAKER: Those against will please say 'No'.

SOME HON. MEMBERS: 'No'.

MR. SPEAKER: I think, the 'Ayes' have it, the 'Ayes' have it....

SHRI JYOTIRMOY BOSU (Diamond Harbour): The 'Noes' have it.

MR. SPEAKER: Let the lobbies be cleared....

Now the lobbies have been cleared. I shall put it again.

The question is:

"That leave be granted to introduce a Bill further to amend the Coal Mines Labour Welfare Fund Act, 1947."

*The motion was adopted.*

SHRI A. B. A. GHANI KHAN CHAUDHURI: Sir, I introduce the Bill.

MR. SPEAKER: The House stands adjourned till 2 O'Clock.

*The Lok Sabha adjourned for Lunch till Fourteen of the clock.*